

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**Subject:** Creation of 24 posts of personal staff for the Hon'ble Judges of High Court of Jammu and Kashmir and Ladakh.

**Reference:** Administrative Council Decision No. 40/4/2023 dated 22-05-2023.

**Government Order No.6843-JK(LD) of 2023,**  
**Dated. 25 - 05- 2023.**

Sanction is hereby accorded to the creation of following 24 (Twenty-Four) posts of personal staff for the Hon'ble Judges of the High Court of Jammu and Kashmir and Ladakh in the pay levels shown against each category:

S. No.	Designation	Pay Level	No. of posts
1	Secretary	Level 11(67700-208700)	5
2	Bench Secretary	Level 11(67700-208700)	5
3	Private Secretary	Level-8(47600-151100)	10
4	Readers	Level-8(47600-151100)	4
		Total Posts	24

The above agreement is subject to the following conditions:

- i. that the High Court of Jammu and Kashmir and Ladakh shall amend the relevant recruitment rules, accordingly; and
- ii. High Court of Jammu and Kashmir and Ladakh shall ensure that appropriate representation shall be provided to the residents of the Union Territory of Ladakh.

*11/4/23*

This issues with the concurrence of Finance, Department conveyed vide it's U.O. No. FD-Code/205/2021-03-1881 dated 30-11-2022.

By Order of the Government of Jammu and Kashmir.

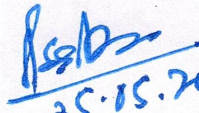
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: Law-Lit/5/2021-10.

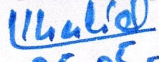
Dated. 25-05-2023.

**Copy to the:**

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhavan J&K, Srinagar.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, at Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, at Srinagar.
7. Director Finance Department of Law, Justice and P.A.
8. Director, Archives, Archaeology and Museums, J&K, Srinagar.
9. Private Secretary to the Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary to Government, Department of Law, Justice and P.A.
11. Incharge Website.
12. Government Order File.
13. Concerned File.

  
25-05-2023  
(Ashish Gupta)

**Additional Secretary to Government**

  
25-05-2023